

the same is being obtained from the State Government.

Aid for Earthquake Victims in Chile

2210. **Shri P. C. Borooah:** Will the Minister of External Affairs be pleased to state the aid, if any, to be given for the relief of the recent earthquake victims in Chile, in which over 600 persons were feared dead?

The Minister of External Affairs (Shri Swaran Singh): Medical supplies are being sent by the Government of India.

Delhi-Calcutta Telex and Teleprinter Services

2212. **Shri P. C. Borooah:** Will the Minister of Communications be pleased to state:

(a) whether it is a fact that the Delhi-Calcutta telex and teleprinter services broke down a number of times since the beginning of this year;

(b) if so, the number of times upto 20th March, 1965 and the total time for which the services remained disrupted; and

(c) the reasons for such frequent break-downs and the steps taken to avoid break-downs in future?

The Deputy Minister in the Department of Communications (Shri Bhagavati): (a) and (b). During the period 1st January 1965 to 20th March 1965, there were sixteen instances when Delhi-Calcutta telex and teleprinter services were interrupted for durations over five minutes each time. The total time for which these services were disrupted was 10 hours 21 minutes.

(c) The interruptions were due to a number of causes like power tripping on the cable, equipment failure and damage to cable by working parties of other administrations, like P.W.D. and Electricity authorities.

Special technical modifications are being made to the equipment to avoid

power tripping. Special measures have also been taken to detect and locate the faults early for quick rectifications.

Airmen's Barracks at Tambaram, Madras

2213. **Shri Hari Vishnu Kamath:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Government decided sometime ago to build airmen's barracks at Tambaram (Madras) on an emergency basis;

(b) whether the work of construction was entrusted to a contractor;

(c) whether the contractor was asked to complete the work in six months;

(d) whether the work is woefully lagging behind schedule and the reasons therefor; and

(e) the action taken in the matter?

The Deputy Minister in the Ministry of Defence (Dr. D. S. Raju): (a) The work was ordered by the Air Officer Commanding-in-Chief, Training Command, Indian Air Force, in exercise of the powers delegated to him.

(b) and (c). Yes.

(d) and (e). The completion of the work is far behind the prescribed schedule. The delay is due to strikes by the contractor's labour and slow progress by the contractor himself. Suitable action is being taken against the contractor, under the terms and conditions of the contract.

12.22 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

FIRING AND INTRUSION INTO INDIAN TERRITORY BY EAST PAKISTAN RIFLES IN CACHAR DISTRICT OF ASSAM

श्री हुकम चन्द कछवाय (देवास) :
मैं अचलम्बनीय लोक महत्व के निम्नलिखित

[श्री हृषम चन्द्र कछवाय]

विषय की और गृह कार्य मंत्री का ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि वह इस बारे में एक वक्तव्य दें :—

‘आसाम के कछार जिले में ईस्ट पाकिस्तान राइफल्स द्वारा गोलाबारी तथा भारतीय राज्य क्षेत्र का अतिक्रमण।’

The Minister of State in the Ministry of Home Affairs (Shri Hathu):

Mr. Speaker, Sir, as the House is aware, Pakistan has recently started trouble in the Cachar District of Assam in and around Govindpur village. This village is approximately 6 miles west of Karimganj. The international boundary runs through this village. The boundary is well marked and a number of houses are clearly on our side.

On the 28th March 1965 under the protection of the East Pakistan Rifles they tried to plough a plot of land on our side of the boundary. A protest lodged by our border post Commander had no effect. Instead within the next few days Units of the East Pakistan Rifles began massing in significant numbers in the area.

On receipt of these reports a Patrol of our Border Security Force, consisting of an Assistant Sub-Inspector and 20 Constables, visited the Indian portion of Govindpur. On the 5th April at about 3.30 p.m., East Pakistan Rifles Units started unprovoked fire with rifles and light machine-guns not only at the Indian portion of Govindpur but at nearby Kurikhal and Latu villages. Heavy firing went on. In fact, there was heavy though intermittent firing upto the 9th April.

It was noticed that East Pakistan Rifles Units had built trenches all along the border and have reinforced their positions considerably. Indeed, it was noticed on the 7th April, 1965 that they had built trenches well in-

side the Indian portion of village. I need hardly add that all this activity is in contravention of the Ground Rules.

Strong protests were lodged first by the Sector Commander and later by the State Government. Our Sector Commander had asked his Pakistani counter-part to remove East Pakistani Rifles Units from Govindpur village, their presence hampering talks on the civil dispute. Though a cease-fire was arranged from 4 O'Clock on the 9th April, firing actually stopped only at 3.00 a.m. on the 10th. The East Pakistan Rifles Units have withdrawn from Govindpur on the night of 10th and 11th April. Indian nationalists have now returned to their homes in Govindpur village (Indian portion). The Sector Commander was to meet his counterpart today morning and a report of the meeting is awaited.

श्री हृकम चन्द्र कछवाय : मैं यह जानना चाहता हूँ कि जिन हथियारों का उपयोग पाकिस्तानियों ने किया वे अमरीका के बने हुए थे ? और उन हथियारों का हम ने जिन हथियारों से जवाब दिया ? क्या यह बात सही नहीं है कि हमारे सामने दो तीन ऐसे उदाहरण आ चुके हैं कि जब जब हमने विरोध पत्र उनके पास भेजा है तो उन्होंने उसका जवाब हथियारों से दिया है ? यदि हाँ, तो क्या हमारी सरकार इस प्रकार कागजों को भेजना छोड़ कर हथियारों का जवाब हथियारों से देने के लिए तैयार है ?

श्री हाथी : हमने जिन हथियारों का उपयोग किया वे अमरीकी हथियार नहीं थे । उन्होंने जिन हथियारों का उपयोग किया हमें पता नहीं है ।

Shri S. M. Banerjee (Kanpur): It is surprising that the Minister does not know.

Mr. Speaker: I will not be able to call every one of the signatories. However only signatories may try to catch my eye.

Shri Hem Barua (Gauhati): Before the ink on a particular cease fire agreement relating to a particular area could dry, Pakistan chooses or selects another place and starts firing. That has happened in Assam regularly. In that context, may I know whether our Government have decided by now to put as many bullets as possible into the chests of the Pakistani soldiers disturbing our frontier by fire-arms, no matter what our generous Prime Minister thinks or says?

Shri Hathi: The tactics appears to be like that, and we shall have to be ready and use all necessary force, if necessary, to reply to their aggression.

Shri Hem Barua: He has not replied to my question which was specific.

Mr. Speaker: That much should be enough.

Shri N. C. Chatterjee (Burdwan): May I know if Govindpur village is only 18 kms. from the town of Karimganj and that was occupied by Pakistani forces? Have they been driven out? What steps have been taken towards that end?

Shri Hathi: They have withdrawn.

Shri P. K. Deo (Kalahandi): This morning's report which has appeared in the Indian Express is very distressing. The PTI news from Gauhati says that Pakistan is busy massing her troops; trenches have been dug, bunkers constructed and jungles cleared to facilitate quick movement for Pakistani troops; lastly, the border villages have been cleared of non-Muslim population and *bhatisyas*, deportees from India, have been settled there. In view of this development, may I know whether these sinister and aggressive designs and activities have gathered momentum since the visit of Marshal Chen-yi and Mr. Chou En-lai to Pakistan? Number two....

Mr. Speaker: Why so many numbers?

Shri P. K. Deo: It is very important. Secondly, may I know if the Pakistani proposal for further talks is not to gain time?

Mr. Speaker: Have these activities increased since the visit of the Chinese leaders to Pakistan?

Shri Hathi: Whether it has increased after the particular event or not is a different matter, but we have been seeing various acts which Pakistan has indulged in recently.

Shri P. K. Deo: My further question has not been replied, namely whether Pakistan's suggestion of further talks is to gain more time to consolidate their position.

The Minister of Home Affairs (Shri Nanda): It appears very obvious that there has been an increase in the offensive tempo, and it may also be that they may be taking time for the purpose of strengthening their positions here and there. We are quite alive to the situation, and we will do our best in this matter.

Shri Daji (Indore): What is the maximum extent of the depth of Pakistani intrusion into Indian territory? In view of the recent development in which they are coming more and more into our territory, does not the sum total of their actions amount to a grave provocation to us, to something more than mere border depredation?

Shri Nanda: What the hon. Member says has to be taken notice of by the Government and everybody in the country, the sinisterness that there is now. It is not a question of words. It is a question of our preparation, and that is there. Of course, they have penetrated in the Kutch area about 1,500 yards, it may be different at different places.

Shri S. M. Banerjee: May I know whether the attention of the hon.

[Shri S. M. Banerjee]

Minister has been drawn to the news item appearing in the Times of India today, namely:

"Pak Troops Massing on Assam Border."

"Pakistan is massing troops and the local militia (Ansars) all along the 150-mile Galpara-Dhubri sector of the Assam-East Pakistan border, while uneasy peace prevails in the Karimganj sector of the Indo-Pakistan border."

I want to know whether it is a fact that in Kutch also, when the police pickets were there, they tried to intrude into our area and occupy a checkpost. I would like to know whether after the Kutch experience, the Government of India will send the army to all those places, where constant firing is going on even after ceasefire by Pakistan, to protect them.

Shri Nanda: The disposition of our armies will be having in view the importance of every place and the necessity of giving full protection and full defence. I cannot give the details.

Mr. Speaker: That suggestion would also be considered by them.

श्री बूटा सिंह (मोगा) : भारत की सरहदों पर पाकिस्तान की ओर से नये हमले होने शुरू हुए हैं और ऐसी स्थिति पैदा हो चुकी है जिससे कि एक बार फिर हमारे मुल्क की सरहदों और उसकी आजादी को खतरा पैदा हो गया है तो क्या हमारी सरकार की तरफ से कोई ऐसा सुझाव भी पाकिस्तान की सरकार को दिया गया है कि वह मिनिस्ट्रों की एक मीटिंग करके इन सारे झगड़ों को समाप्त करें ?

Shri Nanda: We have suggested meetings at both levels, official and ministerial.

Shri Warior (Trichur): May I know whether the Government has considered the possibility of training and arming the civilian population throughout the border and strengthening the hands of the military and the police there?

Shri Nanda: These steps are being taken.

Shri Vasudevan Nair (Ambalapuruzha): The hon. Minister is unfortunately refusing to reply to direct questions. May I know whether the Government is in possession of evidence, of facts, that American arms are increasingly being used by the Pakistani troops against us, and if so, whether Government has taken up this matter with the US Government?

The Minister of Defence (Shri Y. B. Chavan): May I intervene? The question that is being answered is about the Cooch Behar sector. We have no evidence about the use of American equipment on that particular sector, but certainly we have got evidence about the use of American equipment on the Kashmir cease-fire line and also on the Kutch border.

Shrimati Renu Chakravartty (Barackpore): What about the West Bengal-East Pakistan border? Mortars have been used.

Shri Y. B. Chavan: We have no evidence about that.

Shrimati Renu Chakravartty: The West Bengal Government has already informed you and given you details of the markings on the mortars.

Shri Vasudevan Nair: I wanted to know whether Government has taken up the matter with the US Government.

Shri N. C. Chatterjee: Has the attention of the American Government been drawn to it?

Shri Y. B. Chavan: Yes, I think we have done it.

श्री यशपाल सिंह (कैराना) : क्या सरकार ने कभी इस बात पर गौर किया है जैसा कि दो साल से इस सदन में चर्चा रात दिन होती है कि जब तक सरकार आत्मरक्षा की भावना से काम करेगी तब तक सरकार के ऊपर इस तरीके से हिन्दुस्तान की सरहदों पर गोलियां चलती रहेंगी और इसलिए क्या सरकार आत्मरक्षा की भावना को छोड़ कर विजय की भावना से कार्य करना शुरू करेगी ?

श्री नन्दा : दोनों ही बातें हैं, विजय की भी भावना है और रक्षा की भी भावना है ।

श्री विश्वनाथ पांडेय (सलेमपुर) : कछार क्षेत्र में असम बोर्डर के ऊपर पिछले कई दिनों से गोलाबारी हो रही थी तो मैं यह जानना चाहता हूँ कि गोविन्दपुर और उस के आसपास के गावों में वहाँ के लोगों की जन, धन और पशु धन की कितनी हानि हुई है ? गोविन्दपुर में मुसलमान भाइयों की अधिक आबादी है और हिन्दू आबादी वहाँ पर कम है तो मैं जानना चाहता हूँ कि इस गोलाबारी से आतंकित हो कर कितने हिन्दू भाई गोविन्दपुर से भाग गये और उनकी सम्पत्ति आदि का कितना नुकसान हुआ है ?

श्री हाथी : जो फैमिलीज चली गई थीं वे सब वापिस आ गयी हैं और इंजरी किसी को नहीं हुई ।

श्री रघुनाथ सिंह (वाराणसी) : पाकिस्तान की तरफ सरहद के स्थानों पर से हिन्दू लोगों को वहाँ से उन्होंने हटा दिया है और एक जाति के लोगों को रक्खा गया है तो नन्दा साहब ने अभी थोड़े दिन पहले यहाँ पर एक बयान दिया था कि तीन मील का जो बोर्डर ऐरिया है उसको मजबूत किया जायगा और उसको ठीक से रखा जायगा तो यह अब तक क्यों नहीं किया गया ?

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श्री नन्दा : इस सिलसिले में कुछ कदम उठाये जा रहे हैं । उसमें कुछ स्कावट हुई और वह इस वजह से कि उसके बाद रैप्यूजीज की बहुत बड़ी प्रॉब्लम आ गयी असम में और उनके सैटिल करने का सवाल था, उस ऐरिया का कुछ सर्वे वगैरह हो चुका है और कुछ करने जा रहे हैं ।

Shri Bade (Khargone): My name is there.

Mr. Speaker: Then what should I do? I am calling the Members who are there.

Shri Bade: My name is there.

Mr. Speaker: Have I denied that?

Shri Ranga (Chittoor): It may come later.

Shrimati Renuka Barkataki (Barpeta): Frequent military intrusions, uneasy cease-fires and promised evacuation have become the regular features of the entire frontier with Assam. May I know what steps Government propose to take, apart from lodging protest notes and suggesting meetings, to allay the fear of loot and occupation by Pakistani troops in the frontier villages and to protect life, property and territory from insidious infiltration and harassment by para-military groups like the Ansars?

Shri Nanda: Notes have a place in this, also defensive action, and, whenever there is need, as strong action as is called for in the circumstances.

Shri N. B. Laskar (Karimganj): Actually I am coming from this area and I know what sort of suffering and harassment is caused to these people by this illegal firing. May I know what positive steps Government is taking to bring confidence to the people living in this border area?

Shri Nanda: Same question. As is evidenced by the statement made, action has been taken.... (Interruptions) and the very fact that we have

[Shri Nanda]

got back to that place shows that we have not been negligent in our duties.

Shri N. R. Laskar: They are living under bullets. This is also a fact.

Shri P. C. Borooah (Sibsagar): Is it not a fact that Pakistan is taking advantage of the non-demarcation of the border between Pakistan and India to make these intrusions, while, on the other hand, preventing the demarcation of the boundary on one pretext or the other? May I know whether the International Court of Justice has been approached for the demarcation of the boundary between India and Pakistan?

The Minister of External Affairs (Shri Swaran Singh): Steps are being taken to demarcate the boundary where it still remains undemarcated, but in this particular area, that is Govindpur, this is demarcated area and the trouble takes place although there was demarcation.

श्री बड़े : पाकिस्तान ने भारत की पूर्वी सीमाओं पर हमला शुरू करने के बाद अब पश्चिमी सीमाओं पर हमला करना शुरू कर दिया है जिसका की मतलब यह है कि पाकिस्तान के मन में लड़ाई करना है, हमारी सरहदों पर पाकिस्तान यह हमले अपनी पुलिस फ़ोर्स से कर रहा है, ऐसा आपका कहना है लेकिन वे मशीनगनों का उपयोग करते हैं तो क्या आप भी अपनी दोनों सीमाओं की अर्थात् पूर्वी और पश्चिमी सरहदों पर हर जगह अपने पुलिस वालों को हर तरह से सुदृढ़ करने और हथियारों से लैस करने की तैयारी कर रहे हैं ?

श्री नन्दा : जहाँ जहाँ पुलिस की ज़रूरत होगी, वहाँ पुलिस का इस्तेमाल किया जायेगा और साथ ही मिलिटरी की भी ज़रूरत जहाँ पड़ती है, उसका इस्तेमाल किया जा रहा है, जैसे कि अभी आपको उस स्टेटमेंट से मालूम होगा, जो मैं आज कच्छ के बारे में करूंगा ।

श्री बागड़ी (हिसार) : अध्यक्ष महोदय देश की सरहदों पर जो हमले हो रहे हैं, उनके बारे में एक अनिश्चित सी बात चलती है । जैसे रूस, अमरीका इत्यादि हमारे मित्र-देशों के हथियारों के बारे में ख़बर छपती है कि यह हथियार अमरीका का था और उसके कारण देश और विदेश में उस मुल्क के प्रति हमारे देश की जनता में घृणा होती है । इन ख़बरों के पीछे एक जाल है । हमारे उच्च-स्तर के सरकारी अफ़सर, एस० एन० चोपड़ा, को पाकिस्तान के डिपुटी हाई कमिश्नर, इक़बाल, ने ऐन उस वक्त दावत दी, जबकि हिन्दुस्तान पर गोलियां चल रही थी । तो क्या सरकार इस बारे में अपनी नीति को स्पष्ट करेगी ?

Shri Nanda: It has already been answered by the Defence Minister with reference to another question about American arms. The feelings that were expressed by the hon. Member—they are all right.

श्री बागड़ी : सवाल के दूसरे हिस्से का जबाब नहीं दिया गया है ।

अध्यक्ष महोदय : माननीय सदस्य ने बहुत से ऐसे सवाल उठाए, जिनका इससे ताल्लुक नहीं है, लेकिन मैं ख़ामोशी से सुनता रहा । अब माननीय मंत्री ने जवाब दे दिया है ।

श्री बागड़ी : यह बहुत बड़ी जिम्मेदारी की बात है । जिस व्यक्ति को न्यूज़ीलैंड में हाई कमिश्नर बनाया जा रहा है, जब एक तरफ़ भारत पर गोलियां चलें, और वह डिपुटी हाई कमिश्नर की ज़ियाफ़तें खाए, तो देश कैसे तैयार होगा ?

अध्यक्ष महोदय : माननीय सदस्य ने न्यूज़ीलैंड, अमरीका और रूस, सब बातों का जिक्र किया है । वे सब बातें इसमें नहीं आती हैं ।

श्री किशन पटनायक (सम्बलपुर) :

कच्छ के कंजरकोट के बारे में विदेश मंत्री महोदय ने 3 मार्च को वेल-डिफ़ाइन्ड बार्डर बताया था और कल विदेश मंत्रालय के एक मुखपात्र ने अखबार के जरिये कहलाया है कि यह अनडिमाकॉटेड बार्डर है और आज मंत्री महोदय ने पूर्वी सीमा के बारे में इन शब्दों का इस्तेमाल किया। मैं पूछना चाहता हूँ कि क्या सरकार यह तय करेगी कि हिन्दु-स्तानी जमीन के किसी भी हिस्से को अनडि-स्पूटिड या अनडिमाकॉटेड कह कर हमको वृमजोर न बना दे।

श्री नन्दा : जहाँ तक कच्छ के बार्डर का सवाल है, कई दफ़ा यह साफ़ जाहिर कर दिया गया है कि वह एरिया अनडिमाकॉटेड है और इस सवाल के बारे में तो अभी जवाब दिया गया है कि यह डिमाकॉटेड एरिया है।

श्री किशन पटनायक : 3 मार्च को विदेश मंत्री ने कहा कि यह बिल्कुल वेलडिफ़ाइन्ड बार्डर है।

अध्यक्ष महोदय : मंत्री महोदय ने जवाब दे दिया है। माननीय सदस्य अब बैठ जायें।

Shri Hem Barua: May I seek a clarification, Sir?

Mr. Speaker: He had already had once chance.

श्री नवल प्रभाकर (दिल्ली-करोलबाग) : जैसा कि मंत्री महोदय ने अपने वक्तव्य में कहा है, 5 अप्रैल को कुछ लोगों ने वहाँ आ कर हल चलाया। मैं जानना चाहता हूँ कि जब विदेश लोग आ कर इस तरह से भूमि का अतिक्रमण करते हैं, तो क्या तुरन्त कार्यवाही नहीं की जाती है, जो विरोध-पत्र भेजा गया।

श्री हाथी : बात तो ठीक है लेकिन इस गांव के दो हिस्से हैं। कुछ 13 गांव एक हद में हैं और 8 गांव एक हद में हैं। पहले तो यह सिविल डिस्पूट जैसी बात लगती थी, लेकिन

इसके बाद जब पता लगा, तब पुलिस फ़ोर्स भेजी गई।

Shri Solanki (Kaira): Just now the hon. Home Minister mentioned that there are some grounds to continue the talks between the Home Ministers of Pakistan and India. Is this continuation of the old talks where we had left over or is there some fresh move introduced in the talks?

Shri Hathi: So far as this is concerned, this is between the officers.

Mr. Speaker: I have to inform the hon. Members that the Home Minister would make a statement about the Kutch border at about 5.30 p.m.

12.45 hrs.

LEAVE OF ABSENCE FROM SITTINGS OF THE HOUSE

Mr. Speaker: The Committee on Absence of Members from the Sittings of the House in their Twelfth Report have recommended that leave of absence be granted to the following members for the periods indicated against each:

- | | |
|------------------------------|--|
| (1) Shri N. Aruna-chalam | 16th November to 24th December, 1964 (Tenth Session) |
| (2) Shri Kashi Ram Gupta | 17th February to 15th April, 1965 (Eleventh Session) |
| (3) Dr. Saradish Roy | 17th February to 16th April, 1965 (Eleventh Session) |
| (4) Shri Y. N. Singh | 17th February to 24th March, 1965 (Eleventh Session) |
| (5) Shri R. Uma-nath | 17th February to 16th April, 1965 (Eleventh Session) |
| (6) Shri Biren Dutta | 17th February to 3rd March, 1965 (Eleventh Session) |
| (7) Shri Rajendra-nath Barua | 17th February to 15th March, 1965 (Eleventh Session) |
| (8) Shri Laxmi Dass | 17th February to 16th April, 1965 (Eleventh Session) |